Fresh Matter List

S.No	Matter No	Cause Title	DFR No & Date	Defect Cured on	Caveat (if any)	Date of Listing
1	IA 1657/2019 in DFR No. 2277/2019 (IA 1657/2019 - For condonation of delay in filing the Appeal)	Limited VS Central	2277/2019 Dated 02/09/2019	01/10/2019		14/10/2019 Court - 1
2	IA 839/2019 & IA 1801/2019 in DFR No. 175/2019 (IA 839/2019 - For condonation of delay in filing the Appeal & IA 1801/2019 - For condonation of delay in refiling the Appeal)	Mahati Hydro Power Project Pvt. Ltd. VS Maharashtra Electricity Regulatory Commission & Ors.	175/2019 Dated 04/06/2008	01/10/2019		14/10/2019 Court - 1
3	IA 1582/2019 in DFR No. 2266/2019 (IA 1582/2019 - For condonation of delay in filing the Appeal)	Powergrid Corporation of India Itd. VS Central Electricity Regulatory Commission & Ors.	2266/2019 Dated 21/08/2019	01/10/2019		14/10/2019 Court - 1